

[Sh. R. Dhamuskodi Athithan]

accrue by exporting diamonds to USA as counter trade. As the country is facing shortage of electricity, the Government should take initiative and render all support to this project. This novel project is generating electricity, with the help of sun's heat stored in its upper layers well by giving by-products such as drinking water, alkali, bromine, carbon-dioxide, hydrogen, oxygen etc.

Tamil Nadu Government has already sanctioned this Sea Solar Project and the matter is pending with Union Finance Ministry for clearance. Therefore, I request the Central Government to clear it to enable them to start the Project at Kulasekarapatnam at the earliest possible.

**(ii) Need to set up mineral based Industries in Balaghat district , Madhya Pradesh.**

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Speaker, Sir, Balaghat district is among those backward districts of Madhya Pradesh which is largely populated by the people belonging to the Scheduled Tribes, Scheduled castes and backward classes. There are huge mineral reserves here which mainly include manganese, copper ore, dolomite. Besides, the area is rich in forestry. These reserves can be exploited to solve the problem of unemployment.

I would, therefore, like to submit to the Central Government that industries based on minerals and forests (Copper Smelting Plant, Ferro manganese Plant) should be set up in the area.

**(iii) Need to set up an engineering College and an IIT at Berhampur, district Ganjam. Orissa.**

[English]

SHRI GOPI NATH GAJAPATHI (Berhampur): Orissa has not made much progress in the field of education. The South-

ern Orissa comprising the district of Ganjam, Phulabani, Koraput and now created Gajapathi and Malkangiri lag behind the rest of the Orissa in educational facility. Not a single engineering College has been established in the entire Southern Orissa. The students who want to undergo higher studies in engineering have to go to Rourkela or Burla which are about 400 to 500 Kms. from Berhampur. As such many poor but meritorious students are deprived of going for higher studies in engineering. There is a tremendous scope to establish and expand engineering studies in Ganjam district. The growing demand for engineering studies with infrastructural facilities like a lot of open space, mines and marine resources for field work etc. justify that an engineering college and an IIT should be set up at Berhampur.

Besides, Government of India has been laying great stress on the promotion of vocational and technical education Berhampur university is the only university in the country without engineering college. I urge upon the Government that a full-fledged engineering college and an IIT should be set up at Berhampur in Ganjam district, Orissa during the 8th plan period.

**(iv) Need to fix remunerative price for groundnut at Rs. 1000/- per quintal in Andhra Pradesh**

SHRI A. VENKATA REDDY (Anantapur): Andhra Pradesh stands almost at par with Gujarat in the production of groundnuts. Out of total production, 90 per cent is grown in rained areas of Rayalaseema and in Telanganaf districts. As against 90 per cent of the crop, 60 percent is grown in Rayalseema district, which is one of the major commercial crops grown there.

The price of groundnut has prevailed between Rs. 1200 to Rs. 1300 per quintal during the last 3 to 4 years and it has steeply fallen down to Rs. 600 to Rs. 700 per quintal this year, that too when the prices of fertilizers, pesticides (labour have gone up abnormally). The Sun Flower and cotton growers find difficult to dispose of their stocks at the prevailing price and the crop is laying for

want of purchaser who can give remunerative price.

The farmers are mainly dependent on groundnut, cotton and Sun Flower in Anantpur district. There is a need for the intervention of the Government through NAFED, NDDB or NCDC to purchase groundnut by announcing the remunerative price at Rs. 1000 per quintal to safeguard the interest of the farmers.

MR. SPEAKER: You insisted on raising the same issue earlier during Zero Hour. This is not correct.

(v) **Need to conduct a survey to provide Yamuna- Ganga water to Pali district of Rajasthan.**

SHRI GUMAN MALLODHA (Pali): The irrigation facilities in the Western Rajasthan particularly in Pali district require the attention of the Central Government in regard to bringing Yamuna-Ganga water in Rajasthan. Earlier many schemes were considered but they still remain unapproved. The Western-Rajasthan is a desert area and even Rajasthan Nahar has not been completed due to financial stringency for the last 30 Years. I, therefore, urge upon the Central Government to consider the necessity of immediate survey of the area so that Yamuna-Ganga water is made available to Pali district in Rajasthan

(vi) **Need to set up cooking gas outlets in different towns of Sambhal parliamentary constgityency, Uttar Pradesh**

[Translation]

DR. S P. YADAV (Sambhal) : Mr. Speaker, Sir, under rule 377 I would like to draw the attention of the Government to the following important matter.

There is acute shortage of cooking gas throughout the Sambhal Parliamentary Constituency. There is only one gas agency in Sambhal town which is catering to the needs of a population of more than 2.5 lakh. There is no gas agency in four Assembly Constituencies. I, therefore, request the Central Government that equal distribution should be made to different area of the country and more gas agencies should be opened immediately at places such as Bisauli, Bahjoi, Gunmaur and Babrale falling under the Sambhal Parliamentary Constituency. In addition to this, one gas agency for Saidartgali, Dukka and Ukkari under the Gangeshwari Assembly constituency and one gas agency in Saraitarin in neighborhood of Sambhal, whose population is 65 thousand should also be opened without any further delay.

(vii) **Need to set up gas based 375 MW Power Project at Amalapuram East Godavari district, Andhra Pradesh.**

[English]

SHRI G.M.C. BALAYOGI (Amalapuram): Government of Andhra Pradesh sent its proposal for clearance by Central Government for setting up a gas-based 375 MW power project at Amalapuram, East Godavari district, Andhra Pradesh, and requested Ministry of Petroleum & Natural Gas to release 1.5 MCMD gas. Government of Andhra Pradesh too requested Government of India to intervene for clearance of the Amalapuram Project as well as four other projects in the region whereas projects at Kakinada, Jogurupadu, Vijieswaram and a Giant Fertilizer Plant at Kakinada have been allocated Gas, Amalapuram has been left out. The people of this area are very much agitated over the matter, particularly, when the Gas is being transported from this place to other projects. This project should be cleared at the earliest